

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.23960/2017

(Arising out of impugned final judgment and order dated 17-07-2017 in CMWP No. 20754/2010 passed by the High Court of Judicature at Allahabad)

M/S. JAIPRAKASH SEWA SANSTHAN

Petitioner(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(Office report for direction)

Date : 10-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Pawan Upadhyay, Adv.
 Mr. Sarvjit Pratap Singh, Adv.
 Mr. Krishna Kanodia, Adv.
 M/s. Unuc Legal LLP

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the Office Report.

As the amount has been deposited, the same shall be kept in a short term fixed deposit in the UCO Bank, Supreme Court Compound, New Delhi, so that interest can be accrued on the same.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar